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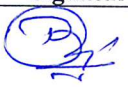
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.09.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 280/2018 in CP(IB) No.116/9/HDB/2018
NAME OF THE COMPANY	Trident Chemphar Ltd
NAME OF THE PETITIONER(S)	Aero Chem Impex Pvt Ltd
NAME OF THE RESPONDENT(S)	Trident Chemphar Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh	Advocate	9966622805	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary for P. VIKRAM	Advocate	7032416379	

**ORDER**

Learned counsel Mr.G.Bhupesh present for Petitioner.

Learned counsel Mr.Nitish Bandary present on behalf of  
Mr.P.Vikram for Respondent.

Counter filed in IA 280/2018.

Operational Creditor requested time to argue in IA 280/2018.

List the matter on 12.09.2018.

  
MEMBER JUDICIAL